

Complaints regarding Location of a Caustic Soda Factory in North Kanara District of Mysore

4822. SHRI B. V. NAIK : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether any complaints have been received by Government regarding the location of the caustic soda factory of M/s. Ballarpur Paper and Straw Boards Limited in the North Kanara District of Mysore State ;

(b) if so, what are they, and

(c) what action Government have taken in this behalf?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH) : (a) to (c). A representation was received in December 1971 against the location of the Caustic Soda factory in and around village Hiregutti in North Kanara District of Mysore State on the ground that it would cause hardships to 12,600 people. The matter was referred to the State Government who informed us recently that land acquisition proceedings were in the final stage and change in site was not possible. Steps have however been taken by the State Government to rehabilitate the displaced persons.

Elimination of Small and medium Railway catering contractors

4823. SHRI B. V. NAIK . Will the Minister of RAILWAYS be pleased to state :

(a) whether small and medium Railway catering contractors are being eliminated,

(b) whether their royalty rates or other payment rates to the Railway are being enhanced; and

(c) what is the policy of the Railway administration towards small contractors whose only means of livelihood is Railway contract?

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THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD SHAFI QURESHI) : (a) No.

(b) Licence fee is payable by the catering/vending contractors subject to a maximum of 5% of the sales turnover and is reviewed periodically. Besides, rent for accommodation provided, water, electricity, etc. are payable by them.

(c) The Railways do not make any distinction like a small or big catering/vending contractor. Any individual contractor can be considered for allotment of catering/vending contracts upto a maximum of 6 units subject to his being found suitable to undertake the job.

कोसी नहर में बालू-जमाव

4824. श्री एम० एल० पुरती : क्या सिंचाई और बिद्युत मंत्री यह बताने की कृपा करेंगे कि

(क) क्या कोसी नहर तथा उससे मित्तित खेतों में बालू-जमाव की समस्या ने गम्भीर रूप धारण कर लिया है, और

(ख) यदि हा, तो सरकार ने इस सम्बन्ध में क्या कदम उठाये है ?

सिंचाई और बिद्युत मंत्रालय में उप-मंत्री (श्री बालगोविन्द वर्मा) : (क) और (ख). गाद निष्कासन व्यवस्था को कोसी परियोजना के भाग के रूप में समविष्ट करने के बावजूद पूर्वी कोसी नहर को गाद सबधी समस्याओं का सामना करना पड़ रहा है । नहर में गाद भारी मात्रा में जमा होने से न केवल नहर के रख-रखाव में बल्कि सिंचाई प्रणाली के मफल प्रचालन में भी कठिनाइया उत्पन्न हो रही है ।